



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 50 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

**THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE M. CHOUDHURY, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
90	WA/77/2020 CAVT. NO.0371/2020 FIXED (HEARING)	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN SC, AGRI. DEPARTMENT FOR CAVEATOR
	WITH I.A.(Civil)/1188/2020 in WA/77/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN FOR CAVEATOR SC, AGRI. DEPARTMENT
- FOR FRESH ADMISSION WITH STAY/BAIL -				
91	WA/296/2023 CAVT. NO.08252/023, FIXED, CAVT./825/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/2258/2023 in WA/296/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL FOR CAVEATOR
92	WA/302/2023 FIXED	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA	SC, PWD

	WITH I.A.(Civil)/2261/2023 in WA/302/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA	SC, PWD
93	WA/303/2023 FIXED	PURBANCHAL BUILDTECH PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	SC, PWD
	WITH I.A.(Civil)/2264/2023 in WA/303/2023	PURBANCHAL BUILDTECH PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MS D MAHANTA	
94	WA/305/2023 B/O	TASANG TAGA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR H K DAS MR. U PATHAK MR N K SARMA	GA, AP
	WITH I.A.(Civil)/2282/2023 in WA/305/2023	TASANG TAGA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR H K DAS	GA, AP
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
95	WA/272/2023 FIXED	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	MR S MUKTAR (R1) SC, APDCL
	WITH I.A.(Civil)/2026/2023 in WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	SC, APDCL
96	WITH WA/107/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS. E	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	MR. K N CHOUDHURY SC, APDCL MR. J PATOWARY MS N MAHANTA N GAUTAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023
20)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	WP(C)/4510/2023 B/O	SIMA RANI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM DY.S.G.I.
ORDERS				
26	I.A.(Civil)/2140/2023 FIXED in WP(C)/1930/2023	DR. DINESH DAS Versus GOPESWAR TALUKDAR AND 8 ORS.	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. A SATTAR
	WITH WP(C)/1930/2023	GOPESWAR TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A SATTAR S CHOUDHURY	SC, HIGHER EDU MR. B D DEKA (r-8) MR P P MEDHI (r-8) MR. M DAS (r-8)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
53	WP(C)/4153/2023 FIXED	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
	WITH I.A.(Civil)/2174/2023 in WP(C)/4153/2023	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus DR. KALPANA GOSWAMI,	MR. I H SAIKIA MR. B BORAH MR. K KALITA	MS N SAIKIA
	WITH I.A.(Civil)/2223/2023 in WP(C)/4153/2023	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	WP(C)/4513/2023 B/O	M/S SARVESHWARI INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA	SC, FINANCE AND TAXATION
12	WP(C)/4527/2023 B/O	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. Versus UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	DY.S.G.I.
ADMISSION				
13	WP(C)/2240/2023 PART-HEARD, FIXED, WITH OFFICE NOTE	DEBASHIS ACHARJEE Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, WATER RESOURCE
14	WITH WP(C)/2125/2023	DEBASHIS ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, AG SC, WATER RESOURCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS**

**ITEM NO. 1 WILL BE HEARD THROUGH REMOTE
VIDEO CONFERENCING AS THE LAST ITEM OF
THE DAY'S CAUSE LIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
45	WP(C)/6454/2018 BY SLIP	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. F HAQUE	GA, ASSAM MR. S BORTHAKUR (R4) MS. S KAKATI (R4)
46	WP(C)/1983/2021 B/O, WITH LCR	SUDHIR DAS Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

18	I.A.(CrI.)/189/2023 WITH LCR 4 FILES, P.B.-2, B/O in CrI.A./86/2023	KANAKLATA DAS @ KANAKPRABHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./86/2023	KANAKLATA DAS @ KANAKPRABHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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19)	MR R GOENKA	07-08-2023	To	17-08-2023
20)	MR. P MAHANTA	08-08-2023	To	31-08-2023
21)	MR. M J BARUAH	09-08-2023	To	09-08-2023
22)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

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[For Tuesday,8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	WP(C)/3308/2022 PART-HEARD, FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
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19)	MR R GOENKA	07-08-2023	To	17-08-2023
20)	MR. P MAHANTA	08-08-2023	To	31-08-2023
21)	MR. M J BARUAH	09-08-2023	To	09-08-2023
22)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	AB/2699/2023 B/O	JANARDAN HAZARIKA Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./2743/2023 FIXED	AKLIMA BEGUM Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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21)	MR. M J BARUAH	09-08-2023	To	09-08-2023
22)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
16	I.A.(Civil)/1155/2020 FIXED in WP(C)/1740/2020	BIJON NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. S K DAS SC, N C T E SC. ASSAM UNIVERSITY
	WITH WP(C)/1740/2020	GEETASHREE DAS, M.A. B.ED. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, N C T E SC. ASSAM UNIVERSITY
17	WITH WP(C)/4291/2017	BIJON NATH Versus THE STATE OF ASSAM and 6 ORS.	MR G N SAHEWALLA MR.A K DUTTA MRA R BHUYAN MR. B PURKAYASTHA	MR.S K DAS(R-7) MR. I ALAM (R4) MR.S S ROY(R-4) MRR KARIM(R-7) SC, SECONDARY EDUCATION SC, ASSAM UNIVERSITY
18	WITH WP(C)/5217/2017 CAVT. NO. 1181/17	MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
	WITH I.A.(Civil)/2155/2020 in WP(C)/5217/2017	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY

19	WITH WP(C)/4442/2020	DINA NATH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. S SUTRADHAR	MR. A DEKA (R-7) MR. A DAS MR. I. ALAM, SC, N C T E MR P P PHUKAN (r-6) SC, EDU MS A B PHUKAN (r-6) SC, G U
20	WITH WP(C)/5221/2022	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. K KALITA MS N MAHANTA MS L HMAR N GAUTAM R K HAJONG	SC, SEC. EDU. MR. S K GOSWAMI (r-7) SC, N C T E MR. R SHARMA (r-7)
	WITH I.A.(Civil)/1185/2023 in WP(C)/5221/2022	MOFUR UDDIN, Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU. MR. I H SAIKIA MR. K KALITA SC, N C T E
21	WITH WP(C)/1663/2023	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5)
	WITH I.A.(Civil)/921/2023 in WP(C)/1663/2023	GEETASHREE DAS Versus RITA RANI ROY AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU

ADMISSION

22	Mat.App./37/2023 FIXED	XXXXXXX Versus XXXXXXX	MR S DUTTA MR. H N SARMA
23	Mat.App./39/2023 FIXED	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI
	WITH I.A.(Civil)/2175/2023 in Mat.App./39/2023	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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11)	MR M Z AHMED	07-08-2023	To	09-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
13	WP(C)/4482/2023 B/O	DIBYAJYOTI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B BORA MR P S RAJA	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023
20)	MR. P MAHANTA	08-08-2023	To	31-08-2023
21)	MR. M J BARUAH	09-08-2023	To	09-08-2023
22)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
18	WP(C)/641/2020 B/O	POLASH KANTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A I HUSSAIN	GA, ASSAM SC, IRRIGATION
<u>MOTION</u>				
19	WP(C)/4415/2023 FIXED	ABDUR ROUF AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	GA, ASSAM SC, FOREST
<u>ADMISSION</u>				
20	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
<u>HEARING</u>				
21	WP(C)/2664/2019 PART-HEARD, FIXED, WITH WP(C)/2558/2020(D/O), WITH WP(C)/2582/2020(D/O)	SHREE BALAJI ENTERPRISE Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
<u>WITH</u>				
22	WP(C)/1936/2019	M/S. RHINO PRINT O PACKS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
<u>WITH</u>				
23	WP(C)/2659/2019	SHREE BALAJI POLYMERS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

24	WITH WP(C)/2660/2019	M/S. HOMETEK INDIA SNACKS MANUFACTURING CO. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
25	WITH WP(C)/2661/2019	NANO STEEL PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
26	WITH WP(C)/2662/2019	SHREE BALAJI UDYOG Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
27	WITH WP(C)/2668/2019	NORTH EAST WOOD SUPPLY Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
28	WITH WP(C)/2673/2019	M/S. KISHLAY SAVOURY FOODS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
29	WITH WP(C)/2677/2019	M/S. PITARJI BIOFUELS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
30	WITH WP(C)/2703/2019	AMIKER ENTERPRISES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
31	WITH WP(C)/2715/2019	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
32	WITH WP(C)/2762/2019	PRATAAP SNACKS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
33	WITH WP(C)/2764/2019	PRATAAP SNACKS LTD. (UNIT-II) Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
34	WITH WP(C)/4375/2020	M/S KESHARI UDYOG Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. S C KEYAL SC, CENTRAL EXCISE

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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22)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O), CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
13	RSA/260/2014 WITH LCR, B/O	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/2034/2020 in RSA/260/2014	RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
	WITH I.A.(Civil)/2915/2022 in RSA/260/2014	RINTI MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR. A GANGULY	DR. B AHMED SC, CENTRAL BANK OF INDIA
14	RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/1297/2020 in RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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3)	MR R YADAV	19-07-2023	To	09-09-2023
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20)	MR. P MAHANTA	08-08-2023	To	31-08-2023
21)	MR. M J BARUAH	09-08-2023	To	09-08-2023
22)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
40	LA.App./13/2023 CONNECTED WITH ITEM NO. 14 OF THE DAILY CAUSE LIST WITH I.A.(Civil)/372/2020 in LA.App./13/2023 WITH LA.App./54/2018 WITH LCR WITH I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI BHAGI RAM KAKATI and 2 ORS AIRPORT AUTHORITY OF INDIA Versus BHAGI RAM KAKATI AND 2 ORS AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR MR. S BORTHAKUR MR. P K BORAH MR. H NATH MR. S BORTHAKUR MR. P K BORAH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI GA, ASSAM MRS. M D CHOUDHURY MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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22)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
36	CRL.A(J)/24/2021 3 Y 11 M 21 D : (AT 10:15 AM)	SHIVA CHAUTAL Versus THE STATE OF ASSAM	MR Z HUSSAIN, AMICUS CURIAE	MS. S H BORA(ADDL.PP, ASSAM)
37	Crl.Pet./130/2023 (AT 10:15 AM)	MD. KAPIL UDDIN Versus THE STATE OF ASSAM	F K R AHMED	MR P BORTHAKUR PP, ASSAM
DELIVERY OF ORDER				
38	AB/2368/2023	AJIMUDDIN Versus THE STATE OF ASSAM	MR. M H TALUKDAR MD. S ALOM	PP, ASSAM
WITHDRAWAL				
39	AB/2287/2023 B/O	NARAYAN CH MANDAL AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
MOTION (BA)				
40	Bail Appln./2737/2023 FIXED	AKONI DAS @ DIPAK DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
41	Bail Appln./2742/2023 FIXED	MD. SABAR ALI @ SHANU Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 17-07-2023 TO 01-09-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)) ,ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT.IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE

ITEM NOS. 28 TO 30 OF THIS CAUSE LIST (PERTAINING TO THE HEARING CAUSE LIST DATED 17-07-2023 TO 01-09-2023) WILL BE TAKEN UP TODAY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
37 Crl.A./129/2022 (AT 10:15 AM)	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MRS. S D DEKA MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	MR. K K PARASHAR(ADDL.PP, ASSAM)
DELIVERY OF ORDER			
38 Crl.Rev.P./290/2023	MASTUFA UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
39 Crl.Pet./756/2023	MALAY MUKHARJEE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
ORDERS			
40 Crl.Rev.P./3/2023 FIXED	PALLABI NATH Versus THE STATE OF ASSAM AND ANR	MR D K BORDOLOI	MR. A BARKATAKI (r-2) MR P BHARDWAJ (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
34	AB/1180/2023 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), FIXED	SAHAR ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
35	AB/1893/2023 BA 1912/2023(D/O), (CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST), FIXED	FARIJUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR A U AHMED (INFORMANT) MS. H SARMA (INFORMANT) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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